## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 1/73(4)-74/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

Name of the Company:

Meena Subhash Kulkarni & Ors.

V/s.

Neesa Agritech & Food Ltd. & Ors.

Section of the Companies Act:

Section 73(4) & 74 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

Advocate Petitioner

Learned Advocate Mr. Jaimin Dave present for Petitioner. Learned Advocate Mr. Ravish Bhatt present for Respondent no. 1.

At request of Respondent Counsel.

List the matter on 25.10.2017 along with CP no. 11/2016.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 19th day of September, 2017.